

Bhakra Dam have not been fully rehabilitated so far;

(b) if so, the reasons therefor;

(c) whether the displaced persons of Bhakra Dam in Himachal Pradesh rehabilitated in Rajasthan have also not been allotted land; and

(d) the steps taken/proposed to be taken by the Government to pay due compensation to the affected people?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b) According to Bhakra Beas Management Board, the displaced persons/oustees of Bhakra Dam have been rehabilitated.

(c) and (d) The displaced persons/oustees of Bhakra Dam were allotted land in accordance with the guidelines of Bhakra Rehabilitation Committee. The displaced persons/oustees have been rehabilitated in Districts of Sirsa and Hissar of Haryana. The Bhakra Beas Management Board has already paid due compensation to the affected persons.

[English]

Financial Assistance for Bridges on National Highway In U.P.

50. SHRIMATI KAMAL RANI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of bridges on the National Highways for the repair of which financial assistance has been provided to the Government of U.P. during each of the last three years;

(b) the amount spent so far, yearwise; and

(c) the details of achievements made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) The number of bridges on National Highways in Uttar Pradesh for repairs for which funds have been provided during the last 3 years are indicated below :-

Year	Nos. of bridges	Sanctioned Cost (Rs. lakhs)
1995-96	3	12.87
1996-97	1	14.21
1997-98	10	417.80

(b) Amount spent so far is indicated as under :-

Year	Expenditure incurred (Rs. lakhs)
1995-96	8.10
1996-97	2.72
1997-98	71.61
1998-99	87.71

(c) Out of 14 Nos. of bridges mentioned in para (a), the work on 11 Nos. of bridges has already been completed.

Increase In Age of Retirement

51. SHRI B.M. MENSINKAI :
SHRI SHANTILAL PURSHOTTAMDAS
PATEL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have since accepted the demand of Kendriya Vidyalaya teachers as also that of colleges and universities for the enhancement of age of superannuation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) The age of superannuation of University and College teachers has been raised from 60 to 62 years.

The demand of School teachers for raising the age of superannuation is under consideration of the Department of Education, Ministry of Human Resource Development.

Creation of National Reconstruction Corps

52. SHRI SUSHIL KUMAR SHINDE :
SHRIMATI LAKSHMI PANABAKA :
SHRI MADHAVRAO SCINDIA :
SHRI AJOY MUKHOPADHYAY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have formulated a